

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL No. 146 of 2014 in

Dated : 30th June, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Byrnihat Industries Association **....Appellant(s)**

Versus

**Meghalaya Pradesh Electricity Regulatory & Anr. ...Respondent(s)
Commission & Anr.**

Counsel for the Appellant (s) :

Counsel for the Respondents (s) :

ORDER

Admit. Issue notice to the Respondents returnable on 31.07.2014.
Dasti service is permitted. Registry is also directed to issue notice to the
Respondents. ***Issue Public Notice.***

Post the matter on **31.07.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt